

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 205 of 2012

Dated: 6<sup>th</sup> September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission  
& Ors. ....Respondent(s)

Counsel for the Appellant(s): Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Pawan Upadhyay  
Mr. Kaustuv P. Pathak

Counsel for the Respondent(s):

ORDER

We have heard the Learned Senior Counsel for the Appellant. Today, also the Learned Counsel for the Respondents is absent. So, post the matter on 27.09.2013 for filing copies of Affidavit filed before the Commission.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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